

FORM G**INVITATION FOR EXPRESSION OF INTEREST
FOR****M/s SIF GARMENTS PRIVATE LIMITED
OPERATING IN TRADING OF WEARING APPARELS**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s SIF Garments Private Limited CIN: U18109DL2016PTC304868
2.	Address of the registered office	1212A, Chiranjeev Tower 43, Nehru Place, New Delhi - 110019.
3.	URL of website	The Company does not have its own website
4.	Details of place where majority of fixed assets are located	Only Fixed Asset is a laptop available with the RP
5.	Installed capacity of main products/ services	Not Applicable as the Company was into trading
6.	Quantity and value of main products/ services sold in last financial year	NIL. The company is not operational for last 3 years as intimated by the CD.
7.	Number of employees/ workmen	There is no workmen/Employee as on the date of commencement of CIRP.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email at: cirp.sifgarments@resurgentpl.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email at: cirp.sifgarments@resurgentpl.com
10.	Last date for receipt of expression of interest	13-03-2026
11.	Date of issue of provisional list of prospective resolution applicants	19-03-2026
12.	Last date for submission of objections to provisional list	24-03-2026
13.	Date of issue of final list of prospective resolution applicants	30-03-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31-03-2026
15.	Last date for submission of resolution plans	30-04-2026
16.	Process email id to submit Expression of Interest	Email Id (Process specific): cirp.sifgarments@resurgentpl.com
17.	Details of the corporate debtor's registration status as MSME	Not Available

SD/-**Sudhir Chandi****Authorised Signatory****Resurgent Resolution Professionals LLP****Resolution Professional****Registration Number: IBBI/IPE-0084/IPA-3/2022-2023/50018****AFA No. AFA/IPAICAI/IPE/IP/2025-26/50018/04****AFA Valid till 31st December 2026****Registered Address: 905, 9th Floor, Tower C, Unitech Business Zone Nirvana Country Sector-50,
Gurgaon-122018****Email Id (Process specific): cirp.sifgarments@resurgentpl.com, legal@resurgentindia.com****Date: 26-02-2026****Place: Gurugram**